

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. D.L. Bhagwat
COURT 28 ADD SESSIONS JUDGE
CIVIL CAUSE LIST DATED 26-10-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	SUMMARY CIVIL SUIT 100724/2017	Yallava Nagappa Kunchikorve Vs Indumati Khamji Solanki	SERVICE
2	EXECUTION APPLN 100083/2015	Umedmal Babulal Jain Vs Rahul R. Waghmare	SERVICE
3	NOTICE OF MOTION 100852/2020	Ravikumar Ashokmal Lodha Vs Edelweiss Securities Ltd. and Ors.	SERVICE
4	SUMMARY CIVIL SUIT 101383/2018	M/s. Time Technoplast Ltd Vs Smt. Chandrakala Maloo	SERVICE
5	SUIT 102566/2015	Metropolis Healthcare Ltd. Vs 1.Dr. Datta 2.Icon Hospital and Research Centre	C/S REPLY
6	SUMMARY CIVIL SUIT 101383/2018	M/s. Time Technoplast Ltd Vs Smt. Chandrakala Maloo	C/S REPLY
7	CHAMBER SUMMONS 101956/2019	M/s. Time Technoplast Ltd Vs Smt. Chandrakala Maloo	C/S REPLY
8	CHAMBER SUMMONS 100502/2020 IN SUIT 7708/2002	State Bank of India Vs Taramanidevi G. Somani and Ors.	C/S REPLY
9	EXECUTION APPLN 100164/2017 IN SUIT 703/2015	SUBHASH YALAPPA GADGE Vs KASHINATH SAKHARAM KAWDE	REPLY

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1	SUIT 101111/2017	Dena Bank Vs 1.Mr. Deepak J. Deole 2.Mr. Baburam Satyanarayan Tiwari 3.M/s. Ambika Developers	HEARING
2	EXECUTION APPLN 100514/2012	YALAPPA SOMA JADHAV Vs GOVIND SHAMJI WALSUR	FOR TAKING STEPS
3	EXECUTION APPLN 100306/2013	YALAPPA SOMA JADHAV Vs PRAKASH JANU JADHAV	FOR TAKING STEPS
4	SUMMARY CIVIL SUIT 100314/2014	NIKITA ANIL RAMRAKHIANI Vs KRISHNA STRUCTURAL STEEL INDIA LTD	FOR TAKING STEPS
5	EXECUTION APPLN 100281/2014	SUNITA ANANAD SHINDE Vs SUSHILA MULA SOLANKI	FOR TAKING STEPS
6	EXECUTION APPLN 100375/2014	MANOHAR KHANDU KARBAL Vs RAVINDRA TANAJI SABALE	FOR TAKING STEPS
7	EXECUTION APPLN 100513/2015	MRS. SHANKUNTALA VENKATEESH RAMOYOLLA Vs MESS. SUPREME TELECUMMINICATION LTD.	FOR TAKING STEPS
8	EXECUTION APPLN 100221/2016	Rameshkumar Babulal Shah Vs Kishor Tukaram Zagade and anr.	FOR TAKING STEPS
9	SUIT 102640/2016	M/s. SRC Express Cargo Pvt. Ltd. Vs 1.Prince Ware International P.L.2.Nathalal Samji Dhdhagara 3.Raakesh Kishore Chheda4.Neena R.Chheda	FOR TAKING STEPS
10	SUIT 102071/2011	ISAVAT NISHAKHAN I. TULLAKHAN Vs RAHAMAT TULLABHANINAT	ARGUMENTS

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SR.NO	CASE NO	PARTY NAME	STAGE
1	SUMMARY CIVIL SUIT 100663/2015	Rajeshwar Laxmanrao Gadge Vs Prashant Chandrakant Jalgaonkar	RECORDING EVIDENCE
2	SUMMARY CIVIL SUIT 100664/2015	Rajeshwar Laxmanrao Gadge Vs Prashant Chandrakant Jalgaonkar	RECORDING EVIDENCE
3	SUIT 100039/2014	BHARAT AUTOMOTIVE Vs M-S ANTONY WASTE HANDLING CELL PVT LTD	RECORDING EVIDENCE
4	SUIT 100827/2015	Rachana Card Collection Vs 1.Ashoka Exports 2.Ashok Sharma	RECORDING EVIDENCE
5	SUIT 102942/2015	Syndicate Bank Vs 1.Shri. Mohammed Bilal Yusuf Khokhar 2.Shri. Abid Abdul Gafoor Quereshi 3.Shaikh Ibrahim Kasim	RECORDING EVIDENCE
6	SUMMARY CIVIL SUIT 100394/2017	M/s. Crown Ink and Chemicals Co. Vs 1.M/s. Taco Vision Pvt. Ltd. 2.Smt. Theresa Thakur Prasad Pandey 3.Kalliyat Avinash Balakrishnan	EX-PARTE EVIDENCE
7	SUMMARY CIVIL SUIT 101350/2017	Mohit Diamonds Vs 1. Dow Gems (INC) 2. Dauji and Company	EX-PARTE EVIDENCE
8	SUMMARY CIVIL SUIT 101352/2017	Adarsh Impex Enterprises Vs 1. Rashmi Steels 2. Babulal G. Bohra	EX-PARTE EVIDENCE
9	SUIT 100695/2018	M/s. Vipul Tools Centre Vs Rajesh Enterprises	EX-PARTE EVIDENCE

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SR.NO	CASE NO	PARTY NAME	STAGE
1	SUMMARY CIVIL SUIT 100734/2018	Tungaloy India Pvt Ltd Vs 1. M/s. Associated Engineering Services 2. Mr. N. Murali	SERVICE
2	SUMMONS FOR JUDGT/0100026/2020	Tungaloy India Pvt Ltd Vs 1. M/s. Associated Engineering Services 2. Mr. N. Murali	SERVICE
3	SUMMARY CIVIL SUIT 100742/2018	Ramniklal S. Gosalia and Co., Vs 1. M/s. Tirupati Flexopack Industries 2. Mr. Rishiraj Gupta 3. Mr. Ankit Gupta	SERVICE
4	NOTICE OF MOTION/0104798/2019	Ramniklal S. Gosalia and Co., Vs 1. M/s. Tirupati Flexopack Industries 2. Mr. Rishiraj Gupta 3. Mr. Ankit Gupta	SERVICE
5	SUMMARY CIVIL SUIT 100748/2018	Ramniklal S. Gosalia and Co Vs 1. Poly Dyno Chemiclas Pvt Ltd 2. Deepak Kedia	SERVICE
6	SUMMONS FOR JUDGT/0100287/2019	Ramniklal S. Gosalia and Co Vs 1. Poly Dyno Chemiclas Pvt Ltd 2. Deepak Kedia	SERVICE
7	SUMMARY CIVIL SUIT 100823/2018	M/s. Ronak Enterprises Vs 1. M/s. Sonic Enterprises 2. Mr. Arvind Bachhubhai Rathod 3. MRs. Kavita	SERVICE
8	SUMMARY CIVIL SUIT 100934/2018	Viond Anand Dubey Vs Pranali Purushottam Gawand	SERVICE
9	SUMMARY CIVIL SUIT 101038/2018	Jeevandeep Prakashan Pvt Ltd Vs Mr. Bhushan Dilip Kasat	SERVICE
10	SUMMARY CIVIL SUIT 101164/2018	M/s. Tricia Tours and Travels Pvt Ltd Vs M/s. Copal Art Pvt Ltd	SERVICE

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. D.L. Bhagwat
COURT 28 ADD SESSIONS JUDGE
CIVIL CAUSE LIST DATED 31-10-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	EXECUTION APPLN 100243/2019	B.R. Heman and Mohatta(Varunee Pvt. Ltd. Vs State Bank Of India	REPLY
2	SUMMARY CIVIL SUIT 100723/2019	Yankavva Yallappa Andredi Vs Ajay Gangaram Kamble	REPLY
3	NOTICE OF MOTION 103488/2019 IN SUIT 670/2018	Mr. Ashok Saibu Gadge Vs Mr. Lalmani Ramlakhan Yadav	REPLY
4	EXECUTION APPLN 100372/2019	1. Joel Juliano Dsouza 2. Ganesh Talekar Vs Mr. Nurullah Kamruddin Veljee	REPLY
5	NOTICE OF MOTION 103977/2019	Varunee Pvt. Ltd. - Suit No. 2958 of 2013 Vs State Bank Of India - Applicant	REPLY
6	NOTICE OF MOTION 104509/2019	Yankavva Yallappa Andredi Vs Ajay Gangaram Kamble	REPLY
7	NOTICE OF MOTION 103488/2019	Mr. Ashok Saibu Gadge Vs Mr. Lalmani Ramlakhan Yadav	REPLY